Plan to improve thermal power generation

364. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

- (a) whether Government is taking steps to improve thermal power generation in the country; and
- (b) by when Government expects to be able to bridge the gap between supply and demand in the power sector?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The All India thermal generation during 2014-15 was 878.32 BU in comparison to 792.47 BU during 2013-14 registering a growth rate of 10.83%. To further improve thermal power generation in the country, following steps have been taken by the Government:

- (i) Re-allocation of coal blocks cancelled by Hon'ble Supreme Court through auction/allotment. This will lead to improved thermal power generation in the country.
- (ii) For power projects which are affected due to short supply of gas, Government of India has sanctioned a scheme which envisaged supply of imported spot RLNG to the stranded gas based power plants as well as plants receiving domestic gas up to the target PLF selected through a reverse e-bidding process. The scheme envisages financial support from PSDF (Power System Development Fund).
- (iii) Renovation modernization (R&M) and life extension (LE) of old and inefficient generation units is considered as an economical option to supplement the capacity addition. A total of 70 thermal generation units with aggregate capacity of 12066 MW for LE works and 65 thermal generation units with aggregate capacity of 17301 MW for R&M works have been identified during Twelfth Plan.
- (iv) Strengthening of inter/intra-State and inter-regional transmission capacity for optimum utilization of available power.
- (v) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.

(b) To bridge the gap between supply and demand, 88,537 MW additional capacity (excluding 30,000 MW capacity addition planned from Renewable sources) have been planned to be added during Twelfth Plan.

24x7 power supply in Telangana

- 365. SHRI DEVENDER GOUD T.: Will the Minister of POWER be pleased to state:
- (a) the action plan prepared to implement goal of 24x7 power supply in the coming two years in Telangana; and
- (b) whether consultations have been held with the State in this regard as laying of transmission lines is equally important than generating power, and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Electricity is a concurrent subject and distribution of electricity falls under the purview of State Governments. To supplement the efforts of State Governments, Government of India has taken a joint initiative with respective State Governments to prepare State specific documents for providing 24 x 7 power supply to all households/homes, industrial and commercial consumers and adequate supply of power to Agricultural consumer as per State policy.

The State specific 24x7 Power for All document for Telangana is under preparation and would include the action plan to provide 24x7 power goal in the State of Telangana.

(b) Central team comprising of members including from Ministry of Power, Central Electricity Authority, Ministry of New & Renewable Energy, Bureau of Energy Efficiency, Power Grid Corporation of India Limited, Power Finance Corporation and Rural Electrification Corporation held consultation with State Government of Telangana on 30th March, 2015 to discuss all power related issues including issues of transmission adequacy and associated lines for implementing the above stated goal.

Flyovers on NH-8 C

- 366. SHRI MANSUKH L. MANDAVIYA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :
- (a) whether Government is planning to develop flyovers at busy junctions of Sarkhej-Gandhinagar National Highway No. 8 C and if so, by when; and